

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7502/2019

RAVINDRA SINGH & ORS. **Petitioner(s)**

THE STATE OF UTTAR PRADESH & ANR.	Respondent (s)
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Cr1.A. No. 1431/2019 (II)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
120439/2019**

Date : 14-09-2021 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE ANIRUDDHA BOSE**

For Petitioner(s) Mr. R. Basant Sr. Adv.
 Mr. Sibho Sankar Mishra, AOR
 Mr. Niranjana Sahu, Adv.
 Mr. Umakanta Misra, Adv.

For Respondent(s) Mr. Ankit Goel, AOR

Mr. Mrigender Singh, Sr. Adv.
Mr. Mahender Singh, Adv.
Mr. Dharendra Singh Parmar, Adv.

Ms. Abha R. Sharma, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 16.09.2021.

**(ARJUN BISHT)
(COURT MASTER (SH))**

**(PRADEEP KUMAR)
(BRANCH OFFICER)**

**(ASHWANI THAKUR)
AR-CUM-PS**